BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

108 CA(CAA) 5/0/12

C.A(CAA) No.159/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Microfirm Capital Pvt.Ltd. 230-232		
1.	MITU 6	DDAK, PU.	Applicant	with forda
2. 18 TIAINLA			ofo RD CER)	to pie
	Dy Director	e Af	olo RD (ER) Vinisley of Cosposale 3fairs	22.11.17

ORDER

Ld. Pr. CS for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserve for order.

30

(Jinan K.R.) Member (J) (V.P.Singh)

(V.P.Singh) Member (J)